

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **11.03.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 144/2025	Maganti Trust Vs Abhilash Lal RP of Sevenhills Health Care Pvt. Ltd.	Ms. Pavitra Sundararajan	
2.	Comp App (AT) (CH) (Ins) No. 112/2025	SREI Equipment Finance Ltd. Vs Narender Reddy Banala IRP of KMC Construction Ltd. & Anr.	Ms. Manjushree Mitra	
3.	Comp App (AT) (CH) (Ins) No. 113/2025 For Stay IA No. 319/2025	Gajjala Yoganand Member of Suspended Board of Directors of Manjeera Constructions Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Constructions Ltd. & Anr.	Mr. Saurabh Jain	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 295/2023 & 870/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt. Ltd.	Ms. Abitha Banu	Mr. Pradeep Joy
5.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan
6.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3-R5 Mr. BSV Prakash Kumar-R2

7.	IA No. 1109/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 407/2024 For Stay IA No. 1108/2024 For Exemption IA No. 1110/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd. Vs Water Resources Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
8.	IA No. 1155/2024 (For Condone Delay) & IA No. 1156/2024 (Delay in refiling) in Comp App (AT) (CH) (Ins) No.425/2024 For Stay IA No. 1154/2024	Paradip Port Authority Vs Dharti Dredging & Infrastructure Ltd.	Mr. GS Prasen	Mr. Pranava Charan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	TA (AT) No. 211/2021 (CA (AT) (Ins) No.1424/2019 For Exemption IA No. 4069/2019)	Western Coalfields Ltd. Vs Sai Wardha Power Generation Ltd & 5 Ors.	Mr. Keerthikiran Murali	
10.	Comp App (AT) (CH (Ins) No. 400/2023 For Exemption IA No.1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198, 1167/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2- R9 & R12 Mr. Dhananjaya Sud R10 Mr. T Sundar Rajan R11
11.	Comp App (AT) (CH) (Ins) No. 04/2024 For Stay IA No. 15/2024	KS Chowdry Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	Mr.S Sathiyarayanan - R1
12.	Comp App (AT) (CH) (Ins) No. 05/2024 For Stay IA No. 22/2024	K Uma Chowdry Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	Mr.S Sathiyarayanan - R1
13.	Comp App (AT) (CH) (Ins) No. 06/2024 For Stay IA No. 17/2024	P Ramakrishna Rao Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	Mr.S Sathiyarayanan - R1
14.	Comp App (AT) (CH) (Ins) No. 07/2024 For Stay IA No. 20/2024	P Sadguna Vs Indian Overseas Bank & Anr.	Mr. Vikram P Jain	Mr.S Sathiyarayanan - R1
15.	Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024	P. Venkateswara Rao & 3 Ors. Vs K. Chandrashekhar & 11 Ors.	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7- R12

16.	Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr. WITH	Mr. Sandeep Bajaj	Mr. Pranava Charan- R1
17.	Comp App (AT) (CH) (Ins) No. 28/2024 For Exemption IA No. 92/2024 For Stay IA No. 93/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Ltd. Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. Pranav Charan- R1 Mr. P Ravi Charan-R2
18.	Comp App (AT) (CH) (Ins) No. 172/2024	S. Palaniappan, Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs The Joint Director, Directorate of Enforcement	Ms. S Indumathi Ravi	
19.	Comp App (AT) (CH) (Ins) No. 209/2024 For Direction IA No. 569/2024	RVN Infra Pvt. Ltd. Rep by its Managing Director R Venkatramaiah Vs Sai Ramesh Kanuparthi, RP of Gayatri Projects Ltd. & Anr.	Mr. Pogulakonda Pratap	Mr. VK Sajith- R1
20.	Comp App (AT) (CH) (Ins) No. 278/2024	Bharat Heavy Electricals Ltd. Vs Hinduja National Power Corporation Ltd.	Mr. Vinod Kumar	Mr. S Sriraman
21.	Comp App (AT) (CH) (Ins) No.431/2024 For Stay IA No. 1181/2024	Vasudev Bissa Director of Arisu Retail Pvt. Ltd. Vs PDB Venture Pvt. Ltd.	Mr. A Ram Kumar	Mr. Perikal K Arjun
22.	Comp App (AT) (CH) (Ins) No. 48/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & 2 Ors.	Mr. Ashwin Shanbhag	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj

24.	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
25.	Comp App (AT) (CH) No. 52/2022	SC Dakshinamurthy Proprietor of Sethu Transports Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Subramaniam Raja	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
26.	Comp App (AT) (CH) No. 131/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Suspended Director of Thiru Arooran Sugars Ltd. Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Parthasarathy	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
27.	Comp App (AT) (CH) No. 57/2023 For Stay IA No. 677/2023 To implead IA No. 5/2024 Delay in representation IA No. 674 & 676/2023	The Tamil Nadu Sugarcane Farmers Association Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
28.	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Suspended Director, Platino Classic Motors Pvt. Ltd. Vs BMW India Pvt Ltd & Anr.	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
29.	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Suspended Director of NCS Sugars Ltd. Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1
30.	Comp App (AT) (CH) (Ins) No. 373/2022 For Stay IA No. 876/2022	Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects, Chennai Pvt. Ltd. & Anr. WITH	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
31.	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP, Landmark Housing Projects Chennai Pvt. Ltd. & Anr. WITH	Mr. Pawan Jabakh	Ms Jayanthi K Shah R1

32.	Comp App (AT) (CH) (Ins) No. 295/2022 To Adv. Hg. IA No. 207/2024	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP, Landmark Housing Projects Chennai Pvt. Ltd. & Anr.	Mr. Pawan Jabakh	Ms Jayanthi K Shah R1 Mr. S Ramesh- R2
33.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd. Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 & R3
34.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of Barasat Krishnagar Expressways Ltd Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani R2
35.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Kerala State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt. Ltd	Mr. EK Kumaresan	Mr. M Sivavarthanan
36.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP of NCS Sugars Ltd. & 4 Ors.	Mr. Bendi Ravi Teja	Mr.Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5
37.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No.475/2024 For Stay IA No.476/2024	Axis Bank Ltd Vs R Venkatakrishnan RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar

02.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Case)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 120/2025 For Exemption IA No. 329/2025 For Stay IA No. 330/2025 For Additional docs. IA No. 381/2025	Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors.	Mr. V Shyamohan	

After rising of 2pm-Chennai Bench

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
2.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
3.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors	Ms. Tahura Anzar	Mr. ML Ganesh-R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in